

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid on the Table of the House.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) A copy of the Trade Marks (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 428(E) in Gazette of India dated 20<sup>th</sup> May, 2010, under sub-section (4) of Section 157 of the Trade Marks Act, 1999.

(Placed in Library, See No. LT 2680/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac and Forest Products Export Promotion Council (formerly Shellac Export Promotion Council), Kolkata, for the year 2008-2009.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2681/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Dynamics Limited and the Ministry of Defence for the year 2010-2011.

(Placed in Library, See No. LT 2682/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics, New Delhi, for the year 2006-2007.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics, New Delhi, for the year 2007-2008.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics, New Delhi, for the year 2008-2009, for the year 2008-2009.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (1) to (3) above.

(Placed in Library, See No. LT 2683/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

- (1) A copy of the Apprenticeship (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 507(E) in Gazette of India dated 16<sup>th</sup> June, 2010, under sub-section (3) of Section 37 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 2684/15/10)

- (2) A copy of the Employees' Deposit Linked Insurance (Amendment) Scheme, 2010 (Hindi and English versions) published in Notification No. G.S.R. 523(E) in Gazette of India dated 18<sup>th</sup> June, 2010, under sub-section (2) of Section 7 of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952.

(Placed in Library, See No. LT 2685/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Maritime Studies, Mumbai, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Maritime Studies, Mumbai, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2686/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): I beg to lay on the Table:-

- (1) A copy of the Telecom Regulatory Authority of India (Officers and Staff Appointment) (Ninth Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. 5-4/2000-A&P in Gazette of India dated 4<sup>th</sup> May, 2010, under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 2687/15/10)

- (2) A copy of the Addenda to the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India for the year 2008-2009, together with an explanatory memorandum.

(Placed in Library, See No. LT 2688/15/10)

- (3) A copy of the Notification No. F. NO. 116-5/2009-MN published in Gazette of India dated 31<sup>st</sup> May, 2010, containing Errata (in English version only) to the Explanatory Memorandum to the Telecommunication Mobile Number Portability Per Port Transaction Charge and Dipping Charge Regulations, 2009 under the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 2689/15/10)

